

(Bench No.1)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD.

Registration T.A.No. 1185 of 1986 O.N. Srivastava . . .vs. . . Union of India

Hon'ble Justice Shri S. Zaheer Hasan, Vice Chairman.

Hon'ble Shri Ajay Johri, Member(A).

Shri G.P.Agarwal, learned counsel appearing for the respondent files a copy of the order dated 5.7.1985 and states that the plaintiff has already been granted relief as stated in this order.

No one m is present on behalf of the plaintiff.

This application (Suit No. 1277 of 1984) is dismissed with costs on parties.

January 7, 1987. R.Pr. Vice Chairman.

Member (A).